

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No.11940 of 2020

Suman Kumar Das **Petitioner**

Versus

The State of Jharkhand **Opposite Party**

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Mr. A.K. Chaturvedy, Advocate

For the Opposite Party : Mr. Sunil Kumar Dubey, Advocate

Through Video Conference

04/26.03.2021 Learned counsel for the petitioner Mr. A.K. Chaturvedy
is present.

2. Learned counsel for the State prays for and is allowed
time till 07.04.2021 to file counter-affidavit in this case with
particular reference to Annexure - 6 of this bail application.

3. Post this case on 09.04.2021.

(Anubha Rawat Choudhary, J.)